

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 307 & 305 OF 2019 IN
DFR NO. 4478 OF 2019**

Dated: 6th May, 2019

In the matter of:

Siddharth Balkrishna Verma

...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **15.05.2019**.

Court Master / PPS

tpd/kt